

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2787/92

New Delhi this the 3rd day of December, 1997.

Hon'ble Sh. S.P. Biswas, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

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Shri Gian Chand Bedi,
S/o Sh. Harnam Das,
Chief Parcel Supervisor,
Northern Railway,
Railway Station,
Delhi.

.... Applicant

(through Sh. B.S. Mainee, advocate)

versus

1. Union of India through
its General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Divl. Railway Manager,
Northern Railway,
State Entry Road,
New Delhi.
3. Sh. Bhagwan Dass,
S/o Sh. Mukand Lal,
R/o 10158, West Garakh Park,
Shahdra.
4. Sh. Prem Chand Tirky,
S/o Sh. S. Tirky,
R/o 13-51, Ganeshpuri,
Sahibabad,
Ghaziabad(UP).

.... Respondents

(through Sh. B.K. Aggarwal, advocate)

ORDER (ORAL)

Hon'ble Sh. S.P. Biswas, Member (A)

This original application was filed in 1992. The applicant apparently was appointed in the year 1954 and as per the learned counsel for the applicant, he appears to have [been] superannuated by this time and is no more interested in pursuing the case. The learned

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(11)

11 counsel for the applicant submits that he does not press this O.A. Accordingly, the O.A. is dismissed as not pressed.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

S. P. Biswas

(S. P. Biswas)
Member (A)

/VV/